

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 37(ND)14**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**Sh. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

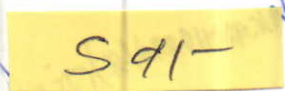
**NAME OF THE COMPANY:** M/s. Sh. Sundeep Dhir V/s. M/s. Habitare Hotesl & Resorts Pvt.  
Ltd. & ors.

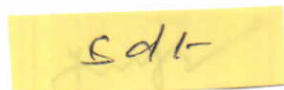
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MANSUMYER SINGH, Adv	}	Respondent Nos. 1 to 2 and 14	
2.	KARAN MALHOTRA, Adv			

**ORDER**

Learned counsel for the parties are present. They seek and are given a week's time as last chance to comply with the terms of the earlier order dated 15.07.2016 of this Tribunal. List for final arguments on 09.11.2016.

  
**(R.Varadharajan)**  
**Member (Judicial)**

  
**(Maharaj Krishan Hanjura)**  
**Member (Judicial)**